



## \$~24 & 25 IN THE HIGH COURT OF DELHI AT NEW DELHI \* CRL.M.C. 3566/2014, CRL.M.A. 351/2016, CRL.M.A. 33222/2018 +& CRL.M.A. 33225/2018 **URAVASHI FAKAY** ..... Petitioner Mr. Pramod Kumar Dubey, Senior Through: Advocate with Mr. Shiv Chopra, Advocate. versus STATE OF NCT OF DELHI ..... Respondent Mr. Aman Usman, APP for the State Through: with S.I. Vishwa Pratap, P.S. Ashok Vihar. Mr. Tarun Khanna. Advocate for R-2. 25 CRL.M.C. 3567/2014. CRL.M.A. 33221/2018. +CRL.M.A. 33226/2018, CRL.M.A. 11077/2019 SUNIL FAKAY ..... Petitioner Through: Mr. Pramod Kumar Dubey, Senior Advocate with Mr. Shiv Chopra, Advocate. versus STATE OF NCT OF DELHI ..... Respondent Mr. Aman Usman, APP for the State Through: with S.I. Vishwa Pratap, P.S. Ashok Vihar. Mr. Tarun Khanna, Advocate for R-2. **CORAM:** HON'BLE MR. JUSTICE AMIT SHARMA <u>O R D E R</u> 10.05.2023 %

## CRL.M.A. 11396/2019 (Exemption) in CRL.M.C. 3567/2014

1. Exemption allowed, subject to just exceptions.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/07/2025 at 10:25:50





2. The application stands disposed of.

## CRL.M.C. 3566/2014, CRL.M.A. 351/2016, CRL.M.A. 33222/2018 & CRL.M.A. 33225/2018 CRL.M.C. 3567/2014, CRL.M.A. 33221/2018, CRL.M.A. 33226/2018, CRL.M.A. 11077/2019

3. In pursuance of the order dated 17.02.2023, the concerned Sub-Divisional Magistrate (Saraswati Vihar) is present in Court today. Learned APP for the State submits that necessary instructions have been obtained and he shall be representing the SDM in the present proceedings.

4. Further arguments heard.

5. At request of learned APP for the State, in order to enable him to place on record brief submissions with respect to the present petitions alongwith the relevant judgments on which he seek to place reliance upon, re-notify on 18.07.2023 for further arguments.

6. Interim order(s) to continue till the next date of hearing.

## AMIT SHARMA, J

MAY 10, 2023/ab